

1/3/12

For applicant: Sri A.C. Mishra
for respondent: Sri Amar Nath Singh Baghel
for Sri M.K. Singh

Learned Counsel for the respondents submits that all retiral benefits have been paid to the applicant & as such nothing is left to be adjudicated in this case. Learned counsel for the applicant submits that time may be given till tomorrow to verify from the applicant whether all the retiral benefits have been paid or not.

List tomorrow.

W
(Nareet Kumar)
M(I)

4.

2/3/12

List revised. No-one has put in appearance on behalf of the applicant. Sri Praveen Kumar for Sri M.K. Singh Counsel for respondent submits that the applicant has been given the relief(s) which has been claimed in the instant OA & as such the OA has become infructuous.

In view of the above, OA is dismissed as infructuous.

W.R. Chawla
(Nareet Kumar)
M(I)

copy of order
dated 02-3-2012
Bihar
06-3-2012